

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 85 of 2014 &
I.A. no. 155 of 2014**

Dated: 3rd July, 2014

Gujarat Urja Vikas Nigam Ltd.

...Appellant (s)

Versus

**Gujarat Electricity Regulatory
Commission & Anr.**

...Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the parties, post the matter on **06.08.2014**.

COURT MASTER